Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 197 of 2013 &
IA No. 273 of 2013

Dated : 23rd August, 2013

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s Tamil Nadu Power Producers Association ....Appellant(s)

Versus

Tamil Nadu Transmission Corprn. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant (s): Ms. Shagufa Sarin
Mr. Ram Gupta

ORDER

A request has been made by the learned counsel for the Appellant for posting this Appeal along with Appeal No. 199 of 2013, which has been posted before the Chennai Circuit Bench.

Therefore, post this Appeal along with Appeal No. 199 of 2013 before the ***Chennai Circuit Bench on 26.08.2013*** for Admission.

(Justice Surendra Kumar)	(Rakesh Nath)	(Justice M. Karpaga Vinayagam)
Judicial Member	Technical Member	Chairperson

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